

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 01.04.2024 TO 05.04.2024

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/55524/2023	F.O/55447/2024	01.04.2024	02.04.2024
2.	C/53499/2014	F.O/55450/2024	01.04.2024	02.04.2024
3.	C/51079/2020	F.O/55456/2024	01.04.2024	03.04.2024
4.	C/50453/2019	F.O/55473/2024	03.04.2024	03.04.2024
		MISC ORDER		
1.	C/50251/2024	M.O/50171/2024	04.04.2024	05.04.2024
2.	C/50254/2024	M.O/50172/2024	04.04.2024	05.04.2024
3.	C/50255/2024	M.O/50173/2024	04.04.2024	05.04.2024
4.	C/50256/2024	M.O/50174/2024	04.04.2024	05.04.2024
		INTERIM ORDER		
1.	C/51976-52003/2019, C/50963/2020, C/51125/2020	I.O/01-30/2024	03.04.2024	05.04.2024
2.	C/52887-52892/2019	I.O/63-68/2024	03.04.2024	05.04.2024

J 8/4/24
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.